

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:346

ANSWERED ON:25.11.2014

CEASEFIRE VIOLATIONS AT BORDER

Chavan Shri Ashok Shankarrao; Dhruvanarayana Shri Rangaswamy; Gupta Shri Sudheer; Jadhav Shri Sanjay Haribhau; Kirtikar Shri Gajanan Chandrakant; Muddahanumegowda Shri S.P.; Pandey Shri Ravindra Kumar; Patil Shri Shivaji Adhalrao; Reddy Shri Mekapati Rajamohan; Singh Shri Rama Kishore; Sreeramulu Shri B.; Suresh Shri Doddaalahalli Kempegowda; Yadav Shri Dharmendra; Yeddyurappa Shri B. S.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the incidents of ceasefire violations have been rampant on the Indo-Pak border in the recent past;
- (b) if so, the details of such incidents reported along with the number of civilians and security personnel injured/killed during the current year;
- (c) whether damage to property and exodus of people from the affected regions were also reported;
- (d) if so, the details thereof and the measures taken for relief and rehabilitation of the affected people along with the amount of compensation given to those injured and killed in the said incidents; and
- (e) the measures taken by the Government to check such incidents in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a)&(b): In the recent past Indo-Pak border/Line of Control (LoC) witnessed increased hostilities from Pakistan side and in the month of October there were rampant ceasefire violations. As reported by the State Government, during the current year 2014 (upto 31st October, 2014), there have been 152 ceasefire violations and the following casualties took place:-

Civilians	Security Force	Personnel
Killed	Injured	Killed Injured
13	101	02 14

(c)&(d): Large of number of people were affected by the heavy firing/shelling in the border areas of Kuthua, Samba and Jammu District. People from these areas were temporarily shifted to safer places and were accommodated by the administration at various government buildings and were also provided free ration. However, after the ceasefire violations stopped from across the border, they returned to their homes. Relief is a state subject. The ex-gratia relief being paid by the State Government to the persons effected by law and order disturbances, militancy related incidents and firing from across the Line of Control (LoC) and International Border (IB) is at Annex.

(e): Government has repeatedly emphasised, including at the highest level, the need for Pakistan to uphold the sanctity of the Line of Control and abide by the ceasefire commitment of 2003 along the International Border and Line of Control in Jammu and Kashmir. In the bilateral talks held on 27th May, 2014 during the visit of the Prime Minister of Pakistan to India for the swearing-in ceremony of the new Government, Prime Minister further emphasised the importance of maintaining peace and tranquillity at the International Border and upholding the sanctity of the Line of Control. Appropriate retaliation to the ceasefire violations, where necessary, has been carried out by the Security Forces. At the military level, violation of ceasefire is taken up with Pakistan authorities at the appropriate level through the established mechanism of hotlines, flag meetings as well as weekly talks between the Directorate Generals of Military Operations.